



\$~4(SB) & 5(SB)

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 17456/2022 & CM APPL. 55644/2022, 2057/2023

DEFSYS SOLUTIONS PRIVATE LIMITED Petitioner

Through: Mr. Sandeep Sethi, Sr. Advocate, Mr.

Rajshekar Rao, Sr. Advocate with Mr. Pawan Sharma, Mr. Aditya Chatterjee, Maj. Nirvikar Singh (Retd), Mr. Rishabh Sharma, Ms. Nikita Garg and Ms. Shreya Sethi,

Advocates (M: 9873558970).

versus

UNION OF INDIA & ANR Respondents

Through: Mr. Kirtiman Singh, CGSC with Ms.

Vidhi Jain and Mr. Waise Ali Noor,

Advocates.

5(SB) WITH

+ W.P.(C) 2857/2023 & CM APPL. 11037/2023

VERT EQUIPMENT PRIVATE LIMITED & ANR..... Petitioners

Through: Mr. Atul Nanda, Sr. Adv. with Ms.

Rameeza Hakeem, Mr. Balaji Subramanian, Mr. Akash Kundu, Mr. Martand Singh, and Ms. Vartika Aggarwal, Advs. (M: 9911169696).

versus

UNION OF INDIA Respondent

Through: Mr. Ravi Prakash, CGSC with Mr.

Farman Ali, Ms. Usha Jamnal and Ms. Astu Khandelwal, Advocates (M:

946944888).

CORAM:

JUSTICE PRATHIBA M. SINGH





% ORDER 12.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. Mr. Sandeep Sethi, ld. Sr. Counsel appearing for the Petitioner and Mr. Kirtiman Singh, ld. CGSC and have concluded their arguments.
- 3. Arguments heard.
- 4. Judgment reserved.

PRATHIBA M. SINGH, J.

JULY 12, 2023

mr/kt